

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-307**  
IB-321/ND/2020

**IN THE MATTER OF:**

Jayna Traders Pvt. Ltd.  
V/s  
Calzini Fashions Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 06.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

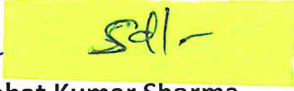
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to Colloquium of the members, the matter is adjourned to **19.03.2020.**

  
Prabhat Kumar Sharma  
(Court Officer)